# (TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

# NO. K-13018/01/2018-US.II GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE (DEPARTMENT OF JUSTICE)

Jaisalmer House, 26, Man Singh Road, NEW DELHI-110 011, dated 20<sup>th</sup> September, 2018.

## **NOTIFICATION**

In exercise of the powers conferred by clause (1) of Article 222 of the Constitution of India, the President, after consultation with the Chief Justice of India, is pleased to transfer Shri Justice Pritinker Diwaker, Judge of the Chhattisgarh High Court, as a Judge of the Allahabad High Court and to direct him to assume charge of his office in the Allahabad High Court on or before 04<sup>th</sup> October, 2018.

(Sushma Taishete)

Joint Secretary to the Government of India

Sushma

Tel: 2338 5020

To

The Manager, Government of India Press, Faridabad.

#### Dated 20.09.2018

#### No. K-13018/01/2018-US.II

## Copy to:-

- 1 Shri Justice Printinker Diwaker, Judge, Chhattisgarh High Court, Bilaspur.
- 2 The Secretary to the Governor, Chhattisgarh, Raipur.
- 3 The Secretary to the Chief Minister, Chhattisgarh, Raipur
- 4 The Secretary to the Chief Justice, Chhattisgarh High Court, Bilaspur.
- 5 The Chief Secretary, Government of Chhattisgarh, Raipur
- 6 The Registrar General, Chhattisgarh High Court, Bilaspur
- 7 The Accountant General, Chhattisgarh, Raipur.
- 8 The Secretary to the Governor, Uttar Pradesh, Lucknow.
- 9 The Secretary to the Chief Minister, Uttar Pradesh, Lucknow.
- 10 The Secretary to Chief Justice, Allahabad High Court, Allahabad.
- 11 The Chief Secretary, Government of Uttar Pradesh, Lucknow.
- 12 The Registrar General, Allahabad High Court, Allahabad.
- 13 The Accountant General, Uttar Pradesh, Lucknow.
- 14 The President's Secretariat, (CA.II Section), New Delhi.
- 15 PS to Principal Secretary to the Prime Minister, New Delhi.
- 16 Registrar (Conf.), O/o Chief Justice of India, 5 Krishna Menon Marg, New Delhi.
- 17 PS to ML&J/PS to MoS(L&J)/PSO to Secretary (J)/JS(J-I)/DS(S)/S.O.(Desk).

Notification copy uploaded on the website of the Department of Justice, Government of India, New Delhi at www.doj.gov.in.

Sigary (S. Vijay Gopal)

Under Secretary to the Government of India

Tele: 2338 2978